

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 219 OF 2024**

IN THE MATTER OF:

SYED ASHHAR TAUSEEF

.....PETITIONER

VERSUS

KAMAL FARUQUI

.....RESPONDENT

MEMO OF PARTIES

**SYED ASHHAR TAUSEEF,
RESIDENT OF MOHALLA GASHTIYAN AMROHA,
THANNA AMROHA NAGAR, JANPAD, AMROHA-244221**

.....PETITIONER

VERSUS

**1. MEMBER SECRETARY, UTTAR PRADESH POLLUTION CONTROL BOARD,
BUILDING NO. TC-12V, VIBHUTI KHAND,
GOMTI NAGAR, LUCKNOW-226010**

EMAIL:- ms@uppcb.in

RESPONDENT NO. 1

**2. DISTRICT MAGISTRATE, AMROHA
COLLECTORATE, JOYA ROAD, AMROHA,
DISTRICT AMROHA, UTTAR PRADESH-244221**

Email: dmjpn@nic.in

RESPONDENT NO. 2

